


IN THE COURT OF SENIOR CIVIL JUDGE AND JMFC., NELAMANGALA.

CAUSE LIST

CASES LISTED ON 05.07.2021

MORNING SESSION				
SL.NO.	CASE NOS.	STAGE	ADVOCATE	
			PLAINTIFF ADVOCATE	DEFENDANT ADVOCATE
1	OS 79/2014	Arguments	KSL	-
2	OS 592/2012		BPG	BR
3	OS 473/2017		KNC	-
4	RA 45/2019	Hearing	AS	RK
5	OS 11/2021		SMG	VR
6	OS 43/2019		THR	SMR
7	OS 51/2009		NSS	KSD
8	MISC. 33/2015	Evidence	MV	RK
9	G & WC. 1/2019		SGB	MN
10	MC 63/2018		BHR	NGR
11	MC 37/2018		MKH	-
12	OS 383/2013		GCS	GCB
13	OS 109/2014		OMG	BTM
14	OS 329/2013		VLR	BSM
15	OS 267/2013		CKR	VS
AFTER-NOON SESSION				
SL.NO.	CASE NOS.	STAGE	ADVOCATE	
			PLAINTIFF ADVOCATE	DEFENDANT ADVOCATE
1	OS 583/2018	Hearing	LSV	ANG
2	OS 759/2014		MR	MSG
3	LAC 317/2009		-	KKM
4	LAC 13/2010		BE	-
5	MISC. 17/2016		AS	KBJ
6	OS 430/2012		KSR	ASSR
7	OS 191/2014	Objections	RA	-
8	LAC 11/2014		THR	ANG
9	LAC 171/2009		NR	NSSG
10	OS 707/2019	Steps	V	RJ
11	OS 367/2014		BSH	AS
12	EX. 47/2019		KBJ	-
13	FR 292/2021		BTM	-
14	FR 343/2021		SMT	-
15	FR 346/2021		KSD	-


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 I/C. Senior Civil Judge, Nelamangala.

IN THE COURT OF ADDL. SENIOR CIVIL JUDGE, NELAMANGALA
CAUSE LIST DATED:05.07.2021

CIVIL CASES

Morning Session			Afternoon Session		
Case No.	Plaintiff & Appellant Advocate	Defendant & Respondent Advocate	Case No.	Plaintiff & Appellant Advocate	Defendant & Respondent Advocate
1. OS 824/09 C/w OS 1764/09	RS	RDS	1. OS 301 /20	KNS	KDM
2. OS 420/19	BES	-	2. MA 21/21	NPR	-
3. OS 338/19	SCR	MM	3. OS 342/15	GA	
4. OS 390 /09	BPG	MSA	4. OS 376/18	HSS	HRK
5. OS 86/11	JV	KNS	5. MA 30/18	NR	KKM
6. OS 582/16	MV	SNM	6. MA 4/19	RB	KNS
7. OS 1078/09	KSNS	SGC	7. OS 604/16	BI	LV
8. OS 224/12	KR	NLS	8. OS 1006/09	BCR	CKR
9. OS 50/14	KRM	MB	9. OS 593/09	MRR	NLS
10. OS 266/11	GVN	BAM	10. OS 172/16	DSJ	-
11. OS 20/12	R, MN	KL	11 Misc 3/19	RC	NKK
12. OS 182/18	MR	SR	12. OS 44/17	BG	JP-
13. OS 202 /17	SMR	APC	13. OS 372 /11	BG	RJ
14. OS 612/18	MGK	MTR	14. OS 264/10	SRD	HAD
15. OS 116/14 C/w OS 143/20	HSR	RDS	15. OS 350/20	CRV	RM


Addl. Senior Civil Judge,
Nelamangala

NOTE: All advocate are required to strictly follow SOP dated 25.06.2021 issued by Hon'ble High Court of Karnataka.

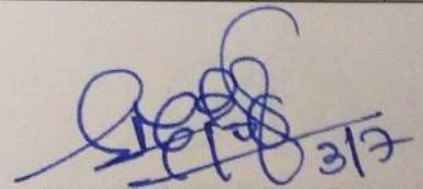
IN THE COURT OF II ADDL. SENIOR CIVIL JUDGE, NELAMANGALA
CAUSE LIST DATED: 05.07.2021

CIVIL CASES

I SESSION

II SESSION

SL. NO.	CASE NOS.	ADVOCATES		SL. NO.	CASE NOS.	ADVOCATES	
	<u>EVIDENCE</u>	<u>Pltf</u>	<u>Deft</u>		<u>HEARING</u>	<u>Pltf</u>	<u>Deft</u>
1.	OS 552/2012	NRN	BPG	1.	OS 281/2011	SMR	CKR
2.	OS 694/2012	BR	AS	2.	OS 501/2014	OMG	KNS
3.	OS 662/2014	ANG	KSL	3.	LAC 89/2015	HNR	RL
4.	OS 477/2014	NM	KRG	4.	OS 111/2015	HCR	CKR
5.	OS 937/2009	HSR	OMG	5.	OS 618/2017	AS	HVM
	<u>HEARING</u>			6.	OS 203/2017	TK	NPR
6.	OS 687/2009	BGT	KKM	7.	OS 56/2018	BTM	TSD
7.	OS 260/2021	LIO	VJ	8.	OS 13/2013	RC	SMR
8.	OS 125/2012	CHMS	TM	9.	OS 177/2015	NPR	BNB
9.	FDP 14/2014	NS	LAS	10.	OS 444/2020	MN	SM
10.	MC 73/2016	GRV	PSN	11.	OS 226/2021	MM	GBK
11.	OS 626/2012	GMS	VS	12.	EX 38/2016	SS	-
12.	OS 612/2012	BPG	MSD	13.	OS 726/2013	M	KKM
13.	OS 36/2013	NKS	KRG	14.	OS 147/2015	MNK	SVN
14.	OS 706/2014	NV	SNK	15.	EX 97/2009	RC	KNS
15.	OS 429/2014	NR	VK				


 II Addl. Senior Civil Judge,
 Nelamangala.

NOTE:-

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PRL. CIVIL JUDGE AND JMFC, NELAMANGALA
LIST OF CASES TAKEN ON BOARD ON 05.07.2021

Morning Session

Afternoon Session

Sl. No	Case No	Sl. No	Case No
1	OS 143/2005	1	OS 224/2021
2	OS 25/2006	2	OS 491/2007
3	OS 55/2006	3	OS 395/2020
4	OS 221/2012	4	OS 60/2021
5	OS 261/2012	5	CC 835/2010
6	OS 57/2014	6	CC 218/2009
7	EX 32/2015	7	CC 140/2011
8	OS 361/2018	8	CC 1161/2012
9	CC 2350/2013	9	CC 1622/2011
10	CC 1368/2012	10	CC 1206/2012
11	CC 1298/2014	11	CC 233/2013
12	CC 1184/2008	12	CC 245/2013
13	CC 1868/2012	13	CC 1159/2013
14	CC 478/2013	14	CC 887/2015
15	CC 404/2014	15	CC 1782/2015

Note: Separate cancelled cases list will be notified

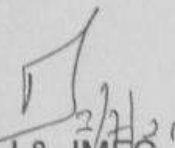
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Prl. Civil Judge & JMFC,
Nelamangala

**I ADDL. CIVIL JUDGE AND JMFC,
NELAMANGALA
LIST OF CASES TAKEN ON BOARD ON 05-07-2021**

Afternoon Session

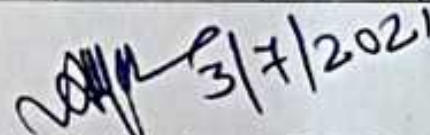
Sl.No.	Case No.	Advocate
1.	O.S.436/2007	C.H.S
2.	O.S.118/2008	N.K.J
3.	O.S.528/2009	
4.	O.S.36/2010	Shanmukhappa
5.	O.S.104/2011	G.V.K.R
6.	O.S.394/2013	R.K.M
7.	O.S.522/2019	K.R.T.R
8.	O.S.56/2014	R.K
9.	O.S.442/2014	K.K.M
10.	O.S.448/2014	G.P.R
11.	O.S.256/2011	A.S
12.	O.S.274/2020	H.V.M
13.	O.S.526/2009	K.N.S
14.	O.S.544/2012	M.G.R
15.	O.S.354/2013	M.M


I Addl. CJ & JMFC,
Nelamangala

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Dated 25-06-2021 issued by Hon'ble High Court of
Karnataka

**II ADDL. CIVIL JUDGE AND JMFC,
NELAMANGALA**
LIST OF CASES TAKEN ON BOARD ON 05-07-2021
Morning Session Afternoon Session

Sl. No	Case No.		Pt/Ptr/DHR	Def /Res /JDR	Sl. No	Case No.		Pt/Ptr/DHR	Def /Res /JDR
1.	OS	221/1995	BAM	RDS	16	OS	51/2013	JNV	BCP
2	OS	143/2006	KNG	RDS	17	OS	31/2017	AS	EXPT
3	OS	392/2008	DSJ	RK	18	OS	108/2017	KRM	EXPT
4	OS	408/2008	KKM	BMV	19	OS	393/2018	BD	RK
5	OS	433/2010	HVS	KNG	20	OS	152/205	KRG	VAM
6	OS	295/2012	KNS	JBS	21	OS	426/2020	SMR	
7	OS	237/2006	VRB	MS	22	OS	340/2013	PUB	MS
8	OS	285/2009	KKG	RK	23	OS	474/2017	AS	KKM
9	OS	44/2011	RR	RK	24	OS	138/2007	AS	RDS
10	OS	148/2017	MV	EXPT	25	OS	388/2020	KNS	SN
11	OS	118/2006	MN	KNS	26	OS	3/2018	SR	MPA
12	MIS	2/2011	MD	EXPT	27	OS	401/2013	BPG	HRK
13	OS	432/2012	AR	RBC	28	OS	554/2019	AS	
14	OS	563/2012	TSL	KKM	29	OS	137/2007	KKM	BAM
15	OS	38/2017	LTS	EXPT	30	OS	107/2021	KSL	


II Addl. Civil Judge & JMFC
Nelamangala

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